

ernment have formulated to re-organise and strengthen the security and vigilance organisations on the Railways in order to make them more effective?

**THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE):** At present, Government have on plan to re-organise the security and vigilance organisations on the Railways. The question of strengthening the Railway Protection Force by giving it more powers to investigate all kinds of offences relating to railway property is under consideration.

**Railway line from Dharmanagar to Kumarghat**

\*299. **SHRI S. K. VAISHAMPAYEN:** Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the Tripura Government have been urging the Central Government for a rail link from Dharmanagar to Kumarghat and have recently sent a memorandum to the Central Government in pursuance of a resolution passed by the State Legislative Assembly; and

(b) if so, what action the Central Government have taken in the matter?

**THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE):** (a) Yes, Sir.

(b) An inter-ministerial committee of experts has been appointed by the Planning Commission to examine all aspects of Dharmanagar-Kumarghat line and other new railway lines which have been proposed for construction by the North Eastern Council in the Region. It will be possible to take a decision on the proposal after the report of the committee becomes available.

**Fertilizer factory at Mezenga**

\*300. **SHRI BIPINPAL DAS:** Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether any fresh demand has been made by the people of Assam for the establishment of a fertilizer factory at Mezenga; and

(b) if so, what is Government's reaction thereto?

**THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI JANESHWAR MISHRA):** (a) and (b) Representations have been received to the effect that the proposed gas based fertilizer plant to be set up in the eastern region should be at Mezenga rather than at Namrup.

An examination of the techno-economic factors, however, indicates that it is advantageous to locate the proposed additional fertilizer capacity at Namrup itself where certain infrastructural facilities are already available, resulting in lower capital cost than at a grass root location like Mezenga.

**Pollution hazard to the Taj Mahal**

†\*300.A. **SHRI SAWAISINGH SISODIA:**

**SHRI GURUDEV GUPTA:**

**SHRIMATI HAMIDA HABIBULLAH:**

**SHRI PRAKASH MEHROTRA:**

**SHRI BHIM RAJ:**

Will the Minister of PETROLEUM, AND CHEMICALS AND FERTILIZERS be pleased to refer to the reply to Starred Question 476 given in the Rajya Sabha on the 7th December, 1977 and state:

(a) whether the Expert Committee that studied the possible pollution

†Previously Starred Question 344 transferred from the 10th May, 1978

hazard to the Taj Mahal at Agra has submitted its report to Government;

(b) if so, what are the main recommendations of the report; and

(c) what action Government have taken or propose to take thereon?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI JANESHWAR MISHRA): (a) Yes, Sir.

(b) and (c) The findings and recommendations of the Committee are under examination by the Government.

**American controlled business houses operating in the country**

†443. SHRI SYED AHMAD HASHMI: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state the names of American controlled business houses operating in the country at present?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN): 80 branches and 25 subsidiaries of US-based companies are at present operating in the country, the names of which are given in the statement annexed.

†Previously Unstarred Question 128 transferred from the 27th April, 1978.

**Statement**

*Branches and Subsidiaries of U.S. based companies operating in India.*

**A. Branches of U.S. based Companies as on 31-3-1978.**

1. Afa Finance Corpn.
2. Afa Artists of India Inc.
3. Amoco India Inc.
4. American Bureau of Shipping.
5. American Express International Banking Corpn.
6. Aminco International & Corpn.
7. Arthur G Mckee & Co.
8. Associated Merchandising Corpn.
9. Bacock and Wilcox Co.
10. Bank of America National Trust Savings Assn.
11. Central Gulfinks Agencies (India) Ltd.
12. Chase Manhattan Bank.
13. Chemical Construction Corpn.
14. Chemtex Overseas Inc.
15. Chesebrough Ponds Inc.
16. Chicago Bridge & Iron Co.
17. Christian Children's Fund Inc.
18. Cluett, Peabody & Co. Inc.
19. Coca Cola Export Corpn.
20. Columbia Films of India.
21. Combustion Engineering Overseas Inc.
22. Cooper Laboratories International Inc.
23. Dorr-Oliver (India) Ltd.
24. Dow Chemical International Inc.
25. Du Pont Far East.
26. Downingtown Parswhit.
27. E. R. Squibb & Sons Inc.
28. Ebasco India
29. Ebasco Services Inc.
30. Edward T. Robertson.
31. Eli Lilly & Co. of India Inc.
32. Fabindia Inc.
33. First National City Bank.
34. G. W. Carrick Co. (Asia).